

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

CP(IB)-1545(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 19.07.2018

NAME OF THE PARTIES: Cotmac Industrial Trading Pvt. Ltd.  
v/s.  
Raj Process Equipments & System Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

None present on behalf of the Petitioner, whereas the Respondent side counsel is present saying that the Consent Terms have already been arrived at. However, the Petitioner's side having remained absent, list this matter on 14.08.2018 with peremptory direction to the Petitioner's side to appear on the next date of hearing, failing which, the petition will be dismissed ~~for~~ default on next date of hearing.

List this matter on 14.08.2018.

Sd/-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)